

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir

(b) The total irrigation capacity installed and the utilisation thereof as on March 1996 are approximately 89.42 million hectares and 79.94 million hectares respectively

(c) 172 Major, 276 Medium and 119 Extension/Renovation/Modernisation projects are on-going in Eighth Plan. The total estimated irrigation capacity likely to be generated from these projects is 25.4 million hectares

[English]

Theft of Coal from Collieries

458 SHRI SUNIL KHAN Will the Minister of COAL be pleased to state

(a) whether maximum quantity of coal are being stolen from unauthorised and authorised collieries situated at PS Saltora and PS Mija in District Bankura West Bengal, and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) (a) and (b) As per information furnished by Coal India Limited sporadic cases of coal theft have been reported from certain localities of Saltora and Mija of Bakura District in West Bengal. The possible reason therefor, seems to be the prevailing socio-economic conditions in the area

Rashtriya Mahila Kosh

459 SHRI PARASRAM BHARDWAJ Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether it is a fact that Credit limits of over Rs. 14 crore have been sanctioned by Rashtriya Mahila Kosh with a view to benefiting more than 82 000 poor women,

(b) if so, the details regarding organisations including non-Government organisations assisting the women in the country,

(c) the ratio proportion for distributing the amount between the poor women, and

(d) the criteria followed in this regard alongwith the categories of poor women being assisted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S R BOMMAI) (a) Yes Sir Credit limits of Rs. 1978.44 lakhs have been sanctioned by Rashtriya Mahila Kosh with a view to benefiting 109491 poor women borrowers

(b) 111 Non-Government Organisations (NGOs) and Andhra Pradesh Women's Finance Corporation

Ltd. are assisting women through Rashtriya Mahila Kosh. Out of them, 38 NGOs have got sanctions more than once. Thus, 112 organisations have been sanctioned Rs. 1978.44 lakh to benefit 109491 women.

(c) Loans for short-term purposes, upto Rs. 2500/-, and for medium-term purposes upto Rs. 5000/-, per woman are given

(d) Loan is extended to women borrowers living below the poverty line

National Water Policy

460 SHRI K P SINGH DEO Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have formulated a National Water Policy,

(b) if so, the main features thereof,

(c) the manner in which the above policy has been implemented during the last five years,

(d) whether any hurdles have been faced in the implementation, and

(e) if so, the details of the same and steps taken to tackle those hurdles?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) Yes, Sir. The National Water Policy was adopted in September 1987

(b) The salient features of the National Water Policy are -

(i) reckoning a drainage basin or sub-basin as a unit of Planning

(ii) adoption of integrated and multi-disciplinary approach to planning and formulation of projects

(iii) integrated and conjunctive development of surface and ground water

(iv) special attention in planning projects for benefiting disadvantaged groups of the society

(v) water transfer to needy areas based on a national perspective

(vi) prioritising water use and provision of drinking water while planning multi-purpose project

(vii) integration of land and water use policies

(viii) Maximising availability of water

(ix) Water Management including maintenance and modernisation

(x) Ground Water Development

(xi) Rationalisation of water rates to convey the scarcity value

(xii) Participation of farmers and voluntary agencies